

Supplementary Constitution of Benches with effect from 15th of February, 2010.

Sl. No	Ct. No	Name of Hon'ble Judges	Jurisdiction
1		Hon The Acting Chief Justice Court Hon. Ashok Srivastava, J.	Fresh in Special Appeals from January 1 st , 2007 onwards, Writs relating to Public Interest Litigation, Tolls on River Bridges in U.P. and Environment Matters for Orders, Admission and Hearing including bunch cases.
		<u>At 2.00 P.M.:</u>	Special Appeals upto the year 1997 and for the year 2001, 2002 and 2004 for Orders, Admission and Hearing.
		Thereafter	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
		Then Hon. The Acting Chief Justice (<u>On Friday at 2.00 P.M.</u>)	Expedite applications and matters under Section 11 of the Arbitration and Conciliation Act, 1996
2	32	Hon. R.K. Agrawal, J. Hon. Jayashree Tiwari, J.	Listed Misc. Writs from 01.01.2007 to 31.12.2008 for Orders, Admission and Hearing including Bunch Cases.
		<u>At 2.00 P.M.:</u>	Misc. Writs for the year 1998, 1999 and 2002 for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
3	36	Hon. S.K. Singh, J. Hon. Y.C. Gupta, J.	Fresh in Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) from January 1 st 2009 onwards, All Writs relating to other Recovery including Matters arising out of proceedings U/s 29 of State Financial Corporation Act, Mines and Minerals for Orders, Admission and Hearing including Bunch Cases.
		<u>At 2.00 P.M.:</u>	Misc. Writs for the year 2000 and 2005 for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
4	29	Hon. Sunil Ambwani, J. Hon. Kashi Nath Pandey, J.	Fresh in Division Bench Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts from 1 st of January, 2007 onwards for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Service Writs upto the year 1999 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

5 40 Hon. S.P. Mehrotra, J.

Listed Consolidations and Ceiling upto 31.12.2006 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Writ-B for the year 1976 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

6 35 Hon. Vineet Saran, J.
Hon. Ran Vijai Singh, J.

Fresh in Writs relating to Land Acquisition and Urban Ceiling from January 1st of 2009 onwards and Contempt Appeals and Listed Division Bench Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts upto 31.12.2006 for orders, admission and hearing including bunch cases.

At 2.00 P.M.:

Misc. Writs upto the year 1997 and for the year 2004 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

7 6 Hon. Prakash Krishna, J.

Fresh in Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act from 01.01.2009 onwards and All Fresh and Listed writs arising out of the orders of Board of Revenue, Matters Under Industrial Disputes Act and all Labour Law Enactments for Orders, Admissions and hearing and Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1995 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

8 37 Hon. Rajes Kumar, J.
Hon. Pankaj Mithal, J.

All Fresh and Listed Division Bench Writs relating to Recovery of Tax matters, Income Tax Reference, Income Tax Appeals, Custom and excise matters for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Tax Matters upto the year 2004 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

9 7 Hon. Devendra Pratap Singh, Fresh in Rent Control Writs including Writs arising out of
J. Orders passed u/s 25 of the Provincial Small Causes Court for Orders, Admission and Hearing.

At 2.00 P.M.:

Rent Control Writs upto the year 2000 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

10 46 Hon. Amar Saran, J. Fresh and Listed Division Bench Criminal Appeals
Hon. S.S. Tiwari, J. including those where record has been called for considering the application for bail from 01.01.2009 onwards, Government Appeals, matters U/S 378 (4) Cr.P.C., Criminal Contempt and Criminal Appeals arising from POTA for Orders, Admission and Hearing and Defective Criminal Appeals (irrespective of the year) for Orders.

Thereafter:

Hearing of Appeals of the specified category for Hearing.

11 55 Hon. Poonam Srivastava, J. All Fresh and Listed Habeas Corpus Writs and Listed
Hon. S.C. Agrawal, J. Criminal Writs upto 31.07.2009 for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Criminal Appeals from the year 2001 onwards for Hearing.

12 26 Hon. Arun Tandon, J. Listed Service Writs including that of Employees of High
Court and subordinate Courts upto the year 2004 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Service Writs for the year 1992 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

13 18 Hon. Shishir Kumar, J. Fresh in Service Writs relating to Education Institutions
from January Ist, 2008 onwards for Orders, Admission and Hearing including Bunch cases.

At 2.00 P.M.:

Service Writs for the year 1992 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

14 5 Hon. Sabhajeet Yadav, J.

Fresh in Writs relating to Consolidations and Ceiling from 01.01.2007 onwards for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Writ-B upto the year 1975 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

15 24 Hon. Sudhir Agarwal, J.

Listed Service Writs including that of Employees of High Court and subordinate Courts from the year 2005 to 2007 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Service Writs for the year 1992 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

16 42 Hon. Vinod Prasad, J.
Hon. Rajesh Chandra, J.

All Listed Division Bench Criminal Appeals including those where record has been called for considering the application for bail upto 31.12.2008 and also the applications for cancellation of Bail for Orders and Defective Criminal Appeals (irrespective of the year) for Orders.

At 2.00 P.M.:

Oldest Criminal Appeals for Bail for Orders.

Thereafter:

Criminal Appeal from the year 1984 to 2000 for Hearing.

17 47 Hon. Alok Kumar Singh, J.

Fresh in all Major Bail Applications from April 1st, 2009 onwards for Orders.

At 2.00 P.M.:

Major Bail Applications upto 30.06.2008 for Orders.

18 50 Hon. S.C. Nigam, J.

Fresh in Criminal Revisions from April 1st, 2009 onwards and Criminal Writs for Orders, Admission and Hearing including Bunch cases.

At 2.00 P.M.:

Criminal Writs upto the year 1999 for Orders, Admission and Hearing.

19 43 Hon. A.K. Roopanwal, J.

Fresh in Criminal Appeals for Orders, Admission and Hearing and Defective Criminal Appeals (irrespective of the year) for Orders.

At 2.00 P.M.:

Oldest Criminal Appeals for Bail for Orders.

Thereafter:

Criminal Appeals from 1990 onwards for Hearing.

20 28 Hon. B.K. Narayana, J.

Listed Misc. Writs upto 31.12.2004 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1990 and 1991 and 1994 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

**ACTING CHIEF JUSTICE
09.02.2010**